

THE HIGH COURT OF KERALA

D11- 26631 /2014

KOCHI :682 031
DATED :15.12.2014

NOTIFICATION

Sub: - Subordinate Civil Courts -Christmas vacation 2014-
Nomination of Vacation Judges- Notification-Regarding.

In exercise of the powers conferred by Section 19 (2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District and Sessions Judges / Additional District and Sessions Judges to exercise the powers conferred by the said section, during the Christmas Vacation from **Monday the 22nd December 2014 to Wednesday the 31st December 2014**(both days inclusive)

SUBORDINATE CIVIL COURTS- CHRISTMAS VACATION -22.12.2014 to 31.12.2014			
VACATION JUDGES --NOMINATIONS			
Sl. No	District	Name of Judge	Period of Nomination
1	Thiruvananthapuram	Shri.P.V. Balakrishnan Additional District and Sessions Judge – VII, Thiruvananthapuram	22.12.2014 to 26.12.2014
		Shri.Jobin Sebastian Additional District and Sessions Judge – IV, Thiruvananthapuram	27.12.2014 to 31.12.2014
2	Kollam	Smt. S.Santhakumari, Additional District and Sessions Judge-I, Kollam	22.12.2014 to 27.12.2014
		Shri.P.Krishnakumar Additional District and Sessions Judge – II, Kollam	28.12.2014 to 31.12.2014
3	Pathanamthitta	Shri.B.Vijayan Additional District and Sessions Judge-IV, Pathanamthitta	22.12.2014 to 24.12.2014
		Smt. Sherly Deth P. Additional District and Sessions Judge-III,Pathanamthitta	25.12.2014 to 31.12.2014
4	Alappuzha	Shri.S.Satheesachandra Babu Additional District and Sessions Judge-III , Alappuzha	22.12.2014 to 25.12.2014
		Smt. Annie John Additional District and Sessions Judge-I , Alappuzha	26.12.2014 to 31.12.2014

5	Kottayam	Shri.S.Shajahan Additional District and Sessions Judge-II, Kottayam	22.12.2014 to 31.12.2014
6	Thodupuzha	Shri.P.Madhavan Additional District and Sessions Judge-I , Thodupuzha	22.12.2014 to 31.12.2014
7	Ernakulam	Smt.V.Shiny Additional District and Sessions Judge-VII, Ernakulam	22.12.2014 to 24.12.2014
		Shri. B. Kalam Pasha Additional District and Sessions Judge-VIII, Ernakulam	25.12.2014 to 28.12.2014
		Shri.P.G. Ajithkumar Additional District and Sessions Judge-II , Ernakulam	29.12.2014 to 31.12.2014
8	Thrissur	Shri.P. Nandanakrishnan Additional District and Sessions Judge-I , Thrissur	22.12.2014 to 23.12.2014
		Shri.P.P. Saidalavi Additional District and Sessions Judge-III, Thrissur	24.12.2014 to 27.12.2014
		Shri.K.P.Sudhir Additional District and Sessions Judge-IV, Thrissur	28.12.2014 to 31.12.2014
9	Palakkad	Shri.V.G.Anilkumar Additional District and Sessions Judge-I, Palakkad	22.12.2014 to 23.12.2014
		Shri.K.R.Madhukumar Additional District and Sessions Judge-V, Palakkad	24.12.2014 to 29.12.2014
		Shri.A.Haris Additional District and Sessions Judge-IV, Palakkad	30.12.2014 31.12.2014
10	Manjeri	Shri.Sasikumar.P.S. Additional District and Sessions Judge-I, Manjeri	22.12.2014 to 31.12.2014
11	Kozhikode	Shri. K.Ramesh Bhai Additional District and Sessions Judge, I, Kozhikode	22.12.2014 to 31.12.2014
12	Kalpetta	Shri. S.H. Panchapakesan Additional District and Sessions Judge- II, Kalpetta	22.12.2014 to 24.12.2014
		Shri. C.Balan Additional District and Sessions Judge,I, Kalpetta	25.12.2014 to 31.12.2014

13	Thalassery	Shri..V.Jayaram Additional District and Sessions Judge-I., Thalassery	22.12.2014 to 24.12.2014
		Shri.E.C. Harigovindan Additional District and Sessions Judge-IV , Thalassery	25.12.2014 to 29.12.2014
		Shri..K.V.Jayakumar Additional District and Sessions Judge-III, Thalassery	30.12.2014 to 31.12.2014
14	Kasaragod	Shri. Suresh Babu. T.P Additional District and Sessions Judge-I, Kasaragod	22.12.2014 to 25.12.2014
		Shri.E.B.Rajan Additional District and Sessions Judge-III , Kasaragod	26.12.2014 to 31.12.2014

(By Order)


N.Anil Kumar

Registrar(Subordinate Judiciary)

To

The Additional Chief Secretary to Govt., Home Department, Thiruvananthapuram(with CL)
The Accountant General(A&E), Audit, Thiruvananthapuram
The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram
The Advocate General, Kerala, Ernakulam(with CL)
The Superintendent of Govt. Presses, Thiruvananthapuram (for publication in the Gazette)
The Director of Public Relations, Thiruvananthapuram(with CL)
All District Judges
The Officers Concerned.
All the Chief Judicial Magistrates .
The 'B' Section, High Court
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Information Officer, High Court
The Assistant Registrars, High Court
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Private Secretary to the Hon'ble Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
The Administrative Records Section, High Court.
File / Stock File

Copy submitted to the Honourable Judges , High Court of Kerala